

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

9

T.C.P No. 363/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: Tata Consultancy Services Ltd.

V/s
Chemtrols Industries Pvt. Ltd.
Richa India Infra Development Pvt. Ltd

. SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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SAGAR SARIN i/b DMD ADVOCATES
FOR THE PETITIONER

Sd/-

ORDER

TCP No. 363/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 10.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)